

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1793
TO BE ANSWERED ON 16TH DECEMBER, 2022**

INCOME CRITERIA FOR AYUSHMAN BHARAT YOJANA

1793. SHRI RATTAN LAL KATARIA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the benefits of Ayushman Bharat Yojana is fixed on the basis of SECC data of 2011 by the Government and if so, the details thereof;
- (b) whether any condition regarding annual income has been fixed to extend the benefit of the Yojana and if so, the details thereof;
- (c) whether some States have increased the limit of annual income for availing benefits of the Yojana and if so, the details thereof, State/UT-wise;
- (d) whether the number of Ayushman beneficiaries have increased as a result thereof and if so, the details thereof, State/UT-wise; and
- (e) whether the income of some families have increased more than the fixed amount during the last eleven years after finalisation of Ayushman Bharat Yojana on the basis of SECC data of 2011 and if so, whether the Government proposes to extend its benefit to the new beneficiaries?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e): Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) launched on 23.09.2018 is the world's largest insurance/assurance scheme. The scheme provides health coverage of Rs. 5 lakh per beneficiary family per annum to approximately 10.74 crore poor and vulnerable families identified on the basis of select deprivation and occupational criteria in rural and urban areas respectively as per SECC database of 2011. Beneficiary database is defined under the scheme. States/UTs may, however, implement their own health protection schemes in alliance with AB-PMJAY at their own cost. Accordingly, States/UTs have expanded the coverage of the scheme to 14.77 crore beneficiary families. State/UT-wise details thereof are at Annexure.

Ministry of Health & Family Welfare has issued instructions to States/UTs on 23.06.2022 to make use of their own datasets for identification of beneficiaries. For this purpose, only poor, deprived and marginalized families may be enrolled, keeping the overall design and intent of AB-PMJAY scheme intact. Government of India shall, however, provide its share of funding for all such beneficiaries limited to the number of eligible households as per SECC 2011 database.

State/UT	Number of Eligible Families under AB-PMJAY		
	SECC Families	Additional Families	Total Families
A&N Islands	21,399	-	21,399
Andhra Pradesh	5,530,825	8,523,463	14,054,288
Arunachal Pradesh	88,928	-	88,928
Assam	2,701,795	-	2,701,795
Bihar	10,895,571	-	10,895,571
Chandigarh	71,278	-	71,278
Chhattisgarh	3,729,027	1,920,555	5,649,582
DNH&DD	42,805	168,927	211,732
Goa	36,975	-	36,975
Gujarat	4,485,330	3,613,436	8,098,766
Haryana	1,551,798	-	1,551,798
Himachal Pradesh	478,985	-	478,985
Jammu And Kashmir	602,793	1,902,833	2,505,626
Jharkhand	2,805,753	2,905,180	5,710,933
Karnataka	6,209,073	5,290,927	11,500,000
Kerala	2,157,077	1,957,783	4,114,860
Ladakh	10,904	28,638	39,542
Lakshadweep	1,465	10,895	12,360
Madhya Pradesh	8,392,162	2,504,396	10,896,558
Maharashtra	8,363,664	-	8,363,664
Manipur	277,018	-	277,018
Meghalaya	347,013	207,118	554,131
Mizoram	194,856	-	194,856
Nagaland	233,438	85,614	319,052
Puducherry	103,434	-	103,434
Punjab	1,498,065	2,946,877	4,444,942
Rajasthan	5,971,496	7,502,474	13,473,970
Sikkim	39,791	-	39,791
Tamil Nadu	7,770,928	5,982,170	13,753,098
Telangana	2,611,424	6,166,832	8,778,256
Tripura	494,422	-	494,422
Uttar Pradesh	11,807,068	4,922,597	16,729,665
Uttarakhand	537,721	1,045,932	1,583,653

Note: Above list does not include the State/UT of West Bengal, Odisha and NCT of Delhi as they are not implementing the scheme.
